

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 28.09.2020

(Morning Session)	(Afternoon Session)
Objection/Hearing 1. CrI.Misc.No. 5319/2020 2. CrI.Misc.No. 5320/2020 3. CrI.Misc.No. 5321/2020 4. CrI.Misc.No. 5322/2020 5. S.C.No. 5027/2019 6. S.C.No. 5015/2019 7. CrI.Misc.No.5304/2020	Hearing 1. E x. No. 5063/2018 2. Ex. No. 5070/2018 3. Ex. No. 5009/2017 4. Ex. No. 5013/2017 5. Ex. No. 5024/2017 6. Ex.No. 5026/2017 7. Ex.No. 5028/2018 8. Ex. No. 5010/2017 9. Ex. No. 5100/2018 10.Ex. No. 5074/2018 11.Ex. No. 5005/2019 12.Ex. No. 5014/2017 13.Ex. No. 5061/2018 14.Ex. No. 5075/2018 15.Ex. No. 5028/2017
Evidence 8. S.C. No. 5022/2017	
Hear Before Charge 9. S.C.No. 5001/2020 10. S.C.No. 5035/2019	
Arguments 11.M.A. No. 5034/2019	
Await Orders 12.R.A. No. 5002/2018 13.R.A.No. 5003/2018	

III Addl. Dist. & Sessions Judge
Anekal, Bengaluru Rural Dist.
(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 28-09-2020 in the court of
Prl. Senior Civil Judge and JMFC, Anekal.**

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 4582006	Arguments
2	O.S. No. 1312/2006	Arguments
3	O.S. No. 146/2011	Arguments
4	Mis. No. 18/2014	Arguments
5	O.S. No. 159/2010	Hearing
6	O.S. No. 436/2013	Hearing
7	O.S. No. 464/2018	Hearing
8	O.S. No. 465/2018	Hearing
9	O.S. No. 558/2018	Hearing
10	O.S. No. 355/2018	Hearing
11	O.S. No. 501/2018	Hearing
12	O.S. No. 463/2018	Hearing
13	O.S. No. 599/2020	Hearing
14	Ex. No. 25/2020	Hearing
15	Mis. No. 33/2020	Hearing
Afternoon Session		
16	O.S. No. 601/2020	Hearing
17	O.S. No. 603/2020	Hearing
18	M.C. No. 91/2020	Hearing
19	O.S. No. 578/2016	Steps
20	O.S. No. 699/2014	Steps
21	O.S. No. 39/2019	Steps
22	O.S. No. 73/2019	Steps
23	O.S. No. 540/2019	Steps
24	O.S. No. 605/2019	Steps
25	O.S. No. 552/2019	Steps
26	O.S. No. 122/2019	Steps
27	O.S. No. 660/2019	Steps
28	O.S. No. 102/2019	Steps
29	O.S. No. 474/2019	Steps
30	O.S. No. 259/2019	Steps

Sd/-
Prl. S.C.J. and JMFC, Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 28.09.2020

Morning Session	Stage of the Case
1) OS No. 312/2012	Further Arguments
2) OS No.303/2020	Hearing
3) OS No.812/2012	Hearing
4) OS No.56/2018	Arguments
5) OS No.252/2007	Arguments
6) OS No.475/2019	Evidence
7) OS No.280/2011	Evidence
8) FDP 2/2017	Hearing
9) CC No.712/2009	Arguments
10) CC No.829/2013	Arguments
11) Crl.Misc.No.1357/2015	Evidence
12) PCR No.247/2020	Sworn Statement
13) PCR No.195/2020	Hearing
14) CC No.464/2016	Further Arguments
15) CC No.468/2016	Further Arguments
* After Noon Session *	
1) OS No.408/2017	Evidence
2) OS No.414/2017	Evidence
3) OS No.486/2017	Evidence
4) OS No.526/2018	Evidence
5) OS No.344/2019	Evidence
6) FDP No.13/2006	Hearing
7) FDP No.11/2007	Hearing
8) OS No.10/2014	Hearing
9) OS No.147/2019	Hearing
10) OS No.260/2019	Hearing
11) OS No.498/2019	Hearing
12) Misc 13/2009	Further Hearing
13) Ex No.01/2019	Hearing
14) Ex 13/2019	Hearing
15) Misc No.01/2020	Further Chief

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

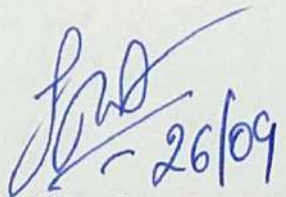

**Prl. Civil Judge and JMFC.,
Anekal.**

**Matter listed on 28-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 18/14	Arguments	1	OS.No. 213/17	Hearing
2	OS.No. 325/16	Hearing	2	OS.No. 476/13	Hearing
3	OS.No. 576/14	Hearing	3	OS.No. 62/17	Hearing
4	OS.No. 62/13	Hearing	4	OS.No. 211/08	Hearing
5	OS.No. 441/19	Hearing	5	OS.No. 45/13	Hearing
6	OS.No. 71/07	Hearing	6	OS.No. 255/19	Hearing
7	OS.No. 308/13	Hearing	7	OS.No. 471/16	Evidence
8	OS.No. 45/09	Hearing	8	PCR.No. 227/13	Hearing
9	OS.No. 754/12	Hearing	9	PCR.No. 297/10	Hearing
10	OS.No. 75/14	Hearing	10	CC.No. 786/18	Hearing
11	OS.No. 189/17	Hearing	11	CC.No. 1757/16	Hearing
12	OS.No. 380/10	Hearing	12	CC.No. 353/18	Hearing
13	OS.No. 29/12	Hearing	13	CC.No. 210/15	Hearing
14	OS.No. 125/14	Hearing	14	OS.No. 337/19	Hearing
15	OS.No. 73/17	Hearing	15	OS.No. 507/19	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


26/09
**II Addl. Civil Judge & JMFC,
Anekal.**

Matter listed on 28.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.921/2017	16	CC No.763/2014
2	CC No.13/2017	17	CC No.659/2015
3	CC No.131/2017	18	CC No.593/2015
4	CC No.1332/2018	19	CC No.242/2012
5	CC No.419/2018	20	CC No.17/2016
6	CC No.1868/2018	21	CC No.10/2016
7	CC No.506/2011	22	CC No.143/2015
8	CC No.1077/2011	23	CC No.1256/2015
9	CC No.403/2012	24	PCR No.239/2020
10	CC No.435/2012	25	PCR No.240/2020
11	CC No.1708/2016	26	OS No.212/2020
12	CC No.1705/2016	27	OS No.213/2020
13	CC No.9/2016	28	OS No.214/2020
14	CC No.67/2012	29	OS No.258/202
15	CC No.659/2013	30	OS No.268/2020

All matters are listed for hearing.

Sd/-
I Addl. Civil Judge & JMFC,
Anekal

**e: All advocates are required to strictly follow SOP dated 18-09-2020
issued by the Hon'ble High Court of Karnataka.**